

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015
Appeal No. 89 of 2015 & IA No. 137 of 2015
Appeal No. 90 of 2015 & IA No. 138 of 2015

Dated: 26th July, 2017

Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015

In the matter of:

Indian Wind Energy Association & Anr. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 89 of 2015 & IA No. 137 of 2015

In the matter of:

Indian Wind Power Association Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 90 of 2015 & IA No. 138 of 2015

In the matter of:

Indian Wind Power Association Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **18.08.2017.**

PPS/Court Master

tpd